

09.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 42  
DIVISION BENCH- III  
HON'BLE MS.JUSTICE PRATHIBA M. SINGH  
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,  
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

CLICK HERE FOR VC  
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt6>

Meeting No. 1669 92 0249

Join from a video conferencing system or application  
Dial:

[dhcvirtualcourt6@dhcvirtualcourt.webex.com](mailto:dhcvirtualcourt6@dhcvirtualcourt.webex.com)

You can also dial 210.4.202.4 and enter your meeting number.

Join by phone  
Access Code: 1669 92 0249

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO  
[courtmaster@pmsingh.in](mailto:courtmaster@pmsingh.in)

NOTE: Counsels and Litigants may send their apperances through the following  
link/form. This form shall be available during Court hearing days  
from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

**TRANSFER MATTER FROM THE COURT OF HON'BLE DIVISION BENCH- II**

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
84	FAO(OS) (COMM)-55/2025 CM APPL. 20946/2025 CM APPL. 20947/2025	SHYAM SUNDER SURI AND ANR. V/s M/S. P.C. JAIN TEXTILES PVT. LTD.	PRATEEK JAIN	Listing Remarks: TRANSFERRED MATTER FROM THE COURT OF HON'BLE DIVISION BENCH -II
		OTHER DETAILS OF ADVOCATES: PRATEEK JAIN(PRATEEKJAIN.ADV@GMAIL.COM)(9717521893)(PETITIONER) CANDC ASSOCIATES(INFO@CANDCASSOCIATES.NET)(0)(RESPONDENT)		

09.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 08  
HON'BLE MR.JUSTICE SACHIN DATTA

NOTE :

CM.APPL. 21405/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) 4546/2025 LISTED AT  
ITEM NO.58

COURT NO. 31  
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'  
 AND AVOID ADDRESSING AS 'MY LORD', 'YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE  
 ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF  
 COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

[cmpooja.dhc@gov.in](mailto:cmpooja.dhc@gov.in)

[CLICK HERE TO JOIN VC](#)

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
70	CRL.M.A. 11142/2025 CRL.M.A. 11143/2025 In CRL.A.-345/2023	RAHUL @ SUNIL KUMAR V/s STATE (NCT OF DELHI)	FARAZ MAQBOOL (DHCLSC), FARAZ MAQBOOL	
		OTHER DETAILS OF ADVOCATES: UDAY CHAUHAN (CHAUHANUDAY93@GMAIL.COM)(9212843448)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM){}(RESPONDENT)		P.S.-FIR NO. :(S.P. BADLI-740/2016)

09.04.2025

**SUPPLEMENTARY CAUSE LIST**

COURT NO. 27  
HON'BLE MR.JUSTICE RAVINDER DUDEJA

CLICK HERE TO JOIN VC:

<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt04>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

[cmnegi93@gmail.com](mailto:cmnegi93@gmail.com)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
<b>FRESH MATTERS &amp; APPLICATIONS</b>				
86	CRL.M.C.-2490/2025 CRL.M.A. 11166/2025	INDRAJEET KUMAR V/s THE STATE OF NCT DELHI & ANR.	JITENDRA KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: JITENDRA KR. SINGH (JITENDRALLB.LAWYER@GMAIL.COM)(7703945730)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-99/2025)

09.04.2025

**SUPPLEMENTARY CAUSE LIST**

**J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR**  
**BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)**  
**HYBRID MODE**

**AT 11:00 A.M.**

<https://jrdhc.webex.com/meet/jrdhc5>

<b>ITEM NUMBER</b>	<b>CASE NUMBER</b>	<b>PARTY NAME</b>	<b>ADVOCATE NAME</b>	<b>OTHER INFORMATION</b>
<b>CASES LISTED BEFORE REGISTRARS</b>				
62	CRL.M.C.-1094/2025 CRL.M.A. 5026/2025	NITIN AGARWAL & ORS. V/s STATE OF NCT OF DELHI & ANR.	RAHUL MEHRA, VIJAY KUMAR MEENA	
		<b>OTHER DETAILS OF ADVOCATES:</b> RAHUL MEHRA (ADVOCATERAHULMEHRA@GMAIL.COM)(8383992963)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIJAY KUMAR MEENA(VIJAYTATWAD@GMAIL.COM)(9650417556)(RESPONDENT)		P.S.-FIR NO. :(ROOP NAGAR-219/2017)

HIGH COURT OF DELHI  
09.04.2025

REGISTRAR (LISTING)

\*\*\*\*\*